

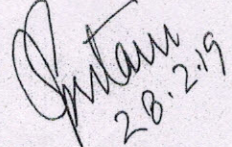
No. : NGT(PB)/3/JUDICIAL/2014/ 150
NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH

Faridkot House
Copernicus Marg,
New Delhi-110001

Dated : 28.02.2019

OFFICE ORDER

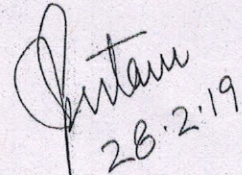
In supersession of earlier Office Order dated 28.02.2019, take further notice that due to non-sitting of Full Bench on account of non-availability of one Member i.e. Hon'ble Dr. Satyawan Singh Garbyal, Expert Member, Original Application No. 407/2017 titled as Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs. State of Haryana & Ors. will now be listed for hearing on 05.03.2019 at 10.30 A.M. in Court No. 1 instead of 01.03.2019.


28.2.19

Dy. Registrar
National Green Tribunal

Copy for information to :

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Members
3. PS to Registrar
4. PA to Dy. Registrar (Judicial)
5. Court Masters
6. Bar Association of NGT
7. Website of NGT
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28.2.19

Dy. Registrar
National Green Tribunal